

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 320**  
IA-5424/2022, IA-2685/2021,  
**In**  
**IB-1443(ND)/2019**

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.	....	Petitioner/Applicant
Vs.		
M/s. Growthways Trading Pvt. Ltd.	....	Respondent

**Order under Section 7 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	Mr. Anish Gupta and Raina Anand Advs.
For the RP	:	Mr. Utsav Mukherjee, Ms. Saksham Ahuja and Mr. Vikalp Wange Advs.

**ORDER**

Due to paucity of time, the matter is adjourned to **04.06 2024.**

-Sd-  
**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Malik